

(d) if so, what action has been taken by the Government of India on it ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) The proposal is for setting up a new factory for manufacture of advanced avionic systems.

(c) Yes, Sir.

(d) The State Government has been informed that their request would be considered along with offers from several other States while taking a final view on the proposal.

Conference of Seafood Exporters

4219. **SHRI M. M. LAWRENCE :** Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose calling a conference of the small scale-sector which are engaged in the seafood export in the States, who mainly do export of seafood, and those who have stopped the business for various reasons ;

(b) if so, when ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT GHANANA) : (a) No, Sir. The Ministry of Industry does not propose to call any such conference in the near future.

(b) Does not arise.

(c) The Marine Products Export Development Authority is already seized of the problem and is taking steps to promote product and market diversification.

Up-Gradation of Post of Army Officers

4220. **SHRI HARIKESH BHADUR :**

SHRI K. MALLANNA :

Will the Minister of DEFENCE be pleased to state :

(a) whether Government have up-graded some posts in the Army Officers cadre ;

(b) if so, details thereof ;

(c) how many officers of various ranks have benefited ;

(d) does it have any effect on the number of vacancies at Captains and Majors level ; and

(e) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) 1283 posts of Majors have been up-graded to the rank of Lt. Colonel, 583 posts of Lt. Colonels to Colonels, 125 posts of Lt. Colonels/Colonels to Brigadiers, 62 posts of Brigadiers to Major General and 11 posts of Major General to Lt. General.

(c) Government have ordered that these upgradations will be phased over a period of three years commencing from 1980-81. A total of 700 officers have so far benefited from these upgradations.

(d) and (e). Yes, Sir. However, since promotion to the rank of Major is by time scale and is not dependent on the number of vacancies, no individual will be adversely affected.

Pellets for Communal Riots

4221. **SHRI ASHOK GEHLOT :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Delhi Police have recently developed a plastic pellet with a view to make a person injured with it, in-capable of taking part in riots etc. again;

(b) whether it is a fact that the person injured with it does not die and these pellets are used only at the time of riots ;

(c) whether these pellets have recently been used anywhere ;

(d) whether Government are considering a proposal to make wide use of these pellets at the time of riots ;

(e) if so, by what time a decision will be taken in this regard ; and

(f) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) The plastic pellets system has been developed by the Border Security Force in association with the Bureau of Police Research & Development. Some material has been issued to Delhi Police for riot control.